

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

106. C.P.(IB)-989(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: Axis Bank Limited

V/s.

Midas Petrochem Private Limited

Appearances:

For Petitioner : Adv. Heena Girnari

For Respondent : Present but did not sign the attendance sheet.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. Counsel for CD submits that the reply has been filed yesterday. However, the same is under scrutiny. CD is directed to remove the defect and ensure the same is reflected on the DMS.

The additional affidavit filed by the Petitioner is also under scrutiny, petitioner is also directed to remove the defect and ensure the same is reflected on the DMS. At the request of the parties, list on **06.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)